

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1636
ANSWERED ON:16.08.2013
WELFARE SCHEMES FOR WOMEN AND CHILDREN
Thakur Shri Anurag Singh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of schemes being implemented specifically for the welfare of women and children in the rural areas of the country including Himachal Pradesh;
- (b) whether the Government conducts evaluation of these schemes from time to time;
- (c) if so, the details thereof;
- (d) the funds sanctioned, released and utilized by the State Governments during each of the last three years and the current year; and
- (e) the steps taken or proposed to be taken by the Government to ensure proper utilization of funds by the States for the purpose?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): The Ministry of Women and Child Development is implementing a number of schemes for the welfare of women and children across the country, both in rural and urban areas, including Himachal Pradesh. Some of these schemes are Central Sector Schemes and the remaining are Centrally Sponsored Schemes. A list of these schemes is annexed with the budget allocation for the current year viz., 2013-14 is Annexed. The details of these schemes are available in the Annual Report (2012-13) of the Ministry, which is available in the Library of Lok Sabha Secretariat and is also available in the Ministry's website www.wcd@nic.in. The major such schemes are

- (i) Integrated Child Development Services (ICDS) Scheme and
- (ii) Integrated Child Protection Scheme (ICPS) for children and

(iii) Rajiv Gandhi Scheme for Empowerment of Adolescent Girls – SABLA and

(iv) Indira Gandhi Matritva Sahyog Yojana (IGMSY) Scheme for women. These four schemes account for around 94 % of the total budget allocation of Rs. 20,350.00 crores of the Ministry for the current financial year 2013-14.

(b) & (c): The Ministry conducts periodical evaluation / performance assessment of the schemes from time to time. On the basis of such evaluation findings, the schemes are strengthened and restructured / revamped including revision in their cost norms.

(d) : The funds sanctioned and released by the Ministry to State Governments under the above mentioned major schemes for the welfare of women and children and the utilization reported by States / UTs during last three years viz., 2010-11, 2011-12, 2012-13 and the current year 2013-14 are as under :

(Rs. in crores)

Scheme	2010-11	2011-12	2012-13	2013-14
/ Year				
Sanct Util	Sanct Util	Sanct Util	Sanct Util	Sanct Util
ioned/ ized	ioned / ized	ioned / ized	ioned / ized	ioned / ized
Rele Rele	Rele Rele	Rele Rele	Rele Rele	Rele Rele
ased ased	ased ased	ased ased	ased ased	ased ased
ICDS	9763.11	15493.54	14272.21	191 15701 1727 10845.74
	95.29	.50 7.64	(upto	31.7.2013)

ICPS 115.15 # # 177.54 ## 259.09 ## 123.46 ##

(upto 10.8.2013)

SABLA 296.73 52.12 561.11 522.26 478.90 594.78 2.22 0.19
(upto 30.6.13)

IGMSY 117.96 0.23 293.84 121.19 82.58 260.14 109.88 25.37
(upto 13.8.13)

(Utilisation as reported by States / UTs)

(e): The schemes are reviewed from time to time with reference to their implementation with the State Governments / UT Administrations. The deficiencies found in the implementation are brought to the notice of States / UTs for taking corrective measures and proper utilization of funds.